

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3345
ANSWERED ON:17.03.2015
REPORT ON ATTACKS ON CHRISTIANS
Ering Shri Ninong;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of a report released by the Catholic Secular Forum in which it has been indicated that more than 120 attacks took place on Christians and their institutions during 2014 in the country;
- (b) if so, the details thereof along with the names of the States where attacks on Christians and their institutions was the highest during 2014;
- (c) whether the Human Right's Groups across the world have expressed concern over such attacks; and
- (d) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

- (a) No such report has been received.
- (b) to (d) "Public Order" and "Police" being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes including attacks on religious institutions rest primarily with the respective State Governments. State Governments are competent to deal with religion related offences under the extant provisions of laws. Details regarding such offences are not maintained centrally.